HIGH COURT FOR THE STATE OF TELANGANA

NOTICE

All the learned Advocates and Parties-in-Person (authorized by Registry) are hereby informed that the High Court for the State of Telangana has started the Paperless Court in Court Hall No.01 with effect from 01-11-2023. In this connection, as directed the Registry has arranged 4 nos. of Touch Screen All-in-One Personal Computers in Court Hall No.1 for the Advocates and Parties-in-Person (authorized by Registry) to access their case file to make submissions, with effect from 26-02-2024.

The scanned PDF copy of the case file as per causelist will be made available in the Touch Screen All-in-One Personal Computers arranged in the Court Hall No.1 and the advocates are required to open the scanned bookmarked PDF file and navigate easily, and after conclusion of case proceedings they are requested to close the PDF document of their respective case.

Sd/-REGISTRAR (I.T.)-CUM-CENTRAL PROJECT COORDINATOR

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

SUB:- HIGH COURT BUILDINGS - Allotment of renumbered Court Hall No.2 with attached Chamber located in the first floor of Main Building in the High Court premises to Hon'ble Sri Justice Sujoy Paul - Orders - Issued.

PROC ROC.No. 237/2024/J.SPL.(BLDGS), DATED: 23.03.2024

The Hon'ble the Chief Justice has been pleased to allot the renumbered Court Hall No.2 with attached Chamber located in the first floor of Main Building in the High Court premises to Hon'ble Sri Justice Sujoy Paul, and the present Court Hall No.2 is renumbered as Court Hall No.3.

REGISTRAR (MANAGEMENT)

To,

- 1. The Principal Secretary to the Hon'ble the Chief Justice (For information)
- 2. P.S. to Hon'ble Hon'ble Sri Justice Sujoy Paul. (with a request to place the same before the Hon'ble Judge for favour of information)
- 3. P.S. to Hon'ble Hon'ble Sri Justice P. Sam Koshy. (with a request to place the same before the Hon'ble Judge for favour of information)
- 4. The Personal Secretaries to Registrar General and Registrars (For placing before the Hon'ble Registrar General and Hon'ble Registrars)
- 5. The Section Officers,
- a) Court Masters' Section
- b) Court Officers' Section
- c) Protocol Section
- d) J.Spl. (Administration) Section
- e) J.SPl. (Telephones) Section
- f) Vehicle Section
- g) Posting Section
- h) Computer Section
- i) Library Section
- j) Stationery Section
- k) Stores Section
- l) Spl. Cell (Typing & Drafting)
- m) Overseer.
- n) J.Spl. (Bldgs.) (Maintenance wing).

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

SUB:- HIGH COURT BUILDINGS -Allotment of Court Hall No.29 with attached Chamber located in the second floor of A-Block in the High Court premises to Hon'ble Ms. Justice Moushumi Bhattacharya-Orders - Issued.

PROCEEDINGS ROC.No.243/2024/J.SPL.(BLDGS), DATED: 2子.03.2024

The Hon'ble Chief Justice has been pleased to allot Court Hall No.29 with attached Chamber located in the second floor of A-Block in the High Court premises to Hon'ble and Justice Moushumi Bhattacharya.

REGISTRAR (MANAGEMENT)

To,

The Principal Secretary to the Hon'ble the Chief Justice
(For information)

2. P.S. to Hon'ble SmiJustice Moushuhi Bhaltachavya, (with a request to place the same before the Hon'ble Judge for favour of information)

3. The Personal Secretaries to Registrar General and Registrars (For placing before the Registrar General and Registrars)

- 4. The Section Officers,
- a) Court Masters' Section
- b) Court Officers' Section
- c) Protocol Section
- d) J.Spl. (Administration) Section
- e) J.SPl. (Telephones) Section
- f) Vehicle Section
- g) Posting Section
- h) Computer Section
- i) Library Section
- j) Stationery Section
- k) Stores Section
- 1) Spl. Cell (Typing & Drafting)
- m) Overseer
- n) J.Spl. (Bldgs.) (Maintenance wing)

HIGH COURT FOR THE STATE OF TELANGANA NOTICE

All the learned Advocates and Parties-in-Person are hereby informed that the High Court for the State of Telangana is proposing to implement a secure and controlled system of Hybrid mode of functioning of court hearings in the place of the existing video conferencing system in all the Court Halls in a phased manner as under:

| S.NO | Court Hall No's | Date of implementation |
|------|--|------------------------|
| 1 | 1,2,4,6,7,9,11,12,13,14,15,17,(tentatively for Court Hall No.3 and Court Hall No.29) | 01.04.2024 |
| 2 | 19,21,22,23,24,25,26,27,28,30,31,32,33,35 | 08.04.2024 |

For this purpose, all the learned Advocates and Parties-in-Person (who are permitted by the High Court) are requested to do the following:

- 1. Download the 'tshc-vconsole' app from Playstore/appstore app for android /iphones.
- 2. Register through the downloaded app (one time process) by providing the registered mobile number and Bar Council Enrollment number.
- 3. The parties-in-person have to register themselves by uploading their ID proof and follow the procedure prescribed in the Standard Operating Procedure enclosed along with this notice.
- 4. The Advocates/ Parties-in-person can register by clicking the following link https://tshc.vconsol.com/register and the registered users can join the Hybrid mode proceedings of all Courts through Desktops/Laptops by clicking the following link https://tshc.vconsol.com/login through chrome browser and by one time registration.
- 5. For android Tab/ipad user can either join through browser or through Playstore/appstore app.
- 6. SOP/Manuals and Videos for usage of VCONSOL software are uploaded in the High Court Website.

There will be physical training sessions to the learned advocates in the Bar Association of the High Court for the State of Telangana on 22/03/2024, 26/03/2024, 27/03/2024 and 28/03/2024 from 4:30 pm onwards. All advocates and parties-in-person are requested to participate in the training sessions.

HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD

NOTICE

It is hereby informed that there will be a Full Court

reference in the First Court Hall on Wednesday, the 24th day

of April, 2024, at 3-45 P.M, to condole the demise of

Hon'ble Sri Justice A.Ramalingeswara Rao, former Judge of

erstwhile High Court of Andhra Pradesh.

// BY ORDER //

Sd/-

Date: 15-04-2024 **REGISTRAR GENERAL**

HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD

NOTICE

1. On 22/04/2024, 23/04/2024 and 24/04/2024, Hon'ble Division Bench-IV consisting

of Hon'ble Sri Justice Abhinand Kumar Shavili and Hon'ble

Smt. Justice Juvvadi Sridevi will hold Court at 10:30 A.M.

2. Hon'ble Sri Justice K.Surender will sit at Court Hall No.10 instead of Court Hall

No.07, from 22/04/2024 onwards.

3. **On 22/04/2024, 23/04/2024 and 24/04/2024,** urgent mentions and Port-folio matters

(Gadwal and Narayanpet Districts) pertaining to the provision of Hon'ble

Smt. Justice Juvvadi Sridevi may be made before the Hon'ble

Sri Justice Pulla Karthik.

4. On 24/04/2024, Hon'ble Sri Justice K.Sarath will not be holding Court.

Fresh cases will be listed, urgent mentions and Port-folio matters (Adilabad

District) may be made before the Hon'ble Sri Justice J.Sreenivas Rao.

5. On 22/04/2024, 23/04/2024 and 24/04/2024, Hon'ble

Sri Justice Namavarapu Rajeshwar Rao will not be holding Court.

Urgent mentions and Port-folio matters (Vikarabad District) may be made before

the Hon'ble Sri Justice Pulla Karthik.

Date: 23/04/2024

//BY ORDER//

Sd/-

REGISTRAR (JUDICIAL-I)

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

Subject: In supersession of the earlier orders, allocation of the Districts to the Hon'ble Judges shall be as under, with effect from 28-03-2024:

| Sl.No. | Name of the Hon'ble Judge | Name of the District |
|--------|--|------------------------|
| 1. | Hon'ble Sri Justice Sujoy Paul | Hyderabad |
| 2. | Hon'ble Sri Justice P.Sam Koshy | Rangareddy |
| 3. | Hon'ble Sri Justice Abhinand Kumar Shavili | Medchal-Malkajgiri |
| 4. | Hon'ble Smt. Justice Moushumi Bhattacharya | Hanumakonda & Warangal |
| 5. | Hon'ble Sri Justice T.Vinod Kumar | Khammam |
| 6. | Hon'ble Sri Justice K. Lakshman | Karimnagar |
| 7. | Hon'ble Sri Justice B. Vijaysen Reddy | Nalgonda |
| 8. | Hon'ble Smt. Justice P. Sree Sudha | Nizamabad |
| 9. | Hon'ble Dr. Justice G. Radha Rani | Jagtial & Sircilla |
| 10. | Hon'ble Sri Justice N. Tukaramji | Siddipet & Medak |
| 11. | Hon'ble Smt. Justice T. Madhavi Devi | Sangareddy |
| 12. | Hon'ble Sri Justice K.Surender | Mahabubnagar |
| 13. | Hon'ble Mrs. Justice Surepalli Nanda | Peddapally |
| 14. | Hon'ble Smt. Justice Juvvadi Sridevi | Gadwal & Narayanpet |
| 15. | Hon'ble Sri Justice N.V. Shravan Kumar | Kothagudam |
| 16. | Hon'ble Smt. Justice M.G.Priyadarsini | Nagarkurnool |
| 17. | Hon'ble Sri Justice Sambasivarao Naidu | Suryapet |
| 18. | Hon'ble Sri Justice C.V. Bhaskar Reddy | Mancherial |
| 19. | Hon'ble Sri Justice E.V.Venugopal | Bhongir |
| 20. | Hon'ble Sri Justice Nagesh Bheemapaka | Mahabubabad & Jangaon |
| 21. | Hon'ble Sri Justice P.Karthik | Bhupalapally & Mulugu |
| 22. | Hon'ble Sri Justice K.Sarath | Adilabad |
| 23. | Hon'ble Sri Justice J.Sreenivas Rao | Kamareddy |
| 24. | Hon'ble Sri Justice Namavarapu Rajeshwar Rao | Vikarabad |
| 25. | Hon'ble Sri Justice A. Laxmi Narayana | Wanaparthy |
| 26. | Hon'ble Sri Justice J. Anil Kumar | Nirmal |
| 27. | Hon'ble Smt. Justice K. Sujana | Asifabad |

DATE: 28-03-2024

REGISTRAR GENERAL